

F. No. 13-81/ CESTAT/CPIO-ND/RP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-81/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Rakta (No. DODAF/R/2018/50743 dated 26.12.2018) received by transfer from U.S. Ad.1C, in this office on 31.12.2018, under RTI Act 2005, the information received from AR (Admin) containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

- 1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CESTAT, New Delhi Date: 04.01.2019

To:

1. Ms. Rakta,

181 A, Street No. 13,

Near Green Valley Public School, Najafgarh, New Delhi-110043

Copy to:

2. Sh. S. Bhowmick, U.S. to the Govt. of India,

Ad.1C (CESTAT)

Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001 SIGN. (DISPATCH SECTION

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण पश्चिमी खण्ड — २, रामकृष्णपुरम, नई दिल्ली — 110066 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi — 66



dated: 03.01.2019 I.D. No. 13-81/2018

Administration Section

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 04.12.18 filed by Ms. Rakta received by transfer from Under Secretary Ad. IC letter dated 26.12.18 in CPIO I.D. No. 13-81/2018, the information sought by the applicant under RTI Act 2005.

In this regard, it is informed that the as per this Tribunal is concerned only 02 officers with disability are currently working in Delhi.

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.

(Mukesh Gupta)
Assistant Registrar(Admn.)

To CPIØ/Accounts Officer. , C.E.S.T.A.T., N. Delhi.

F. No. 13-81/CESTAT/CPIO-ND/RP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 13-81/2018

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. Rakta (No. DODAF/R/2018/50743 dated 26.12.2018) **received by transfer from U.S. Ad.1C**, in this office on 31.12.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-81/2018(CESTAT) is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 15.01.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.

CESTAT New Delhi Date: 31.12.2018

For Compliance to:

1. A.R (Admin.)

Copy to: (For Information)

1. Ms. Rakta, 181 A, Street No. 13, Near Green Valley Public School, Najafgarh, New Delhi-110043

2. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C (CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001 90

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RTI MATTER

फॉ. सं./F.No.R-20011/233/2018-CA Cell

भारत सरकार/Government of India

वित्त मंत्रालय/Ministry of Finance

राजस्व विभाग/Department of Revenue

सक्षम प्राधिकारी सेल/Competent Authority Cell

-PIC

10-13-81/2018(COM)

North Block, New Delhi Dated 26 December, 2018

To

- 1. The CPIO, Competent Authority & Administrator, Delhi.
- 2. The CPIO, Competent Authority & Administrator, Mumbai.
- 3. The CPIO, Competent Authority & Administrator, Chennai.
- 4. The CPIO, Competent Authority & Administrator, Kolkata.
- 5. The CPIO, Appellate Tribunal, New Delhi.
- 6. The CPIO, ITSC, New Delhi
- 7. The CPIO, C&CESC, New Delhi
- 8. The CPIO, AAR, New Delhi
- 9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of an online RTI Application (reg no. DODAF/R/2018/50743) dated 04.12.2018 of Ms. Rakta, New Delhi under the RTI Act, 2005- reg

Sir,

Please find enclosed an RTI application dated 04.12.2018 received from Ms. Rakta.

2. Since the subject matter in the RTI application dated 04.12.2018 pertains to your office, the RTI application is transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

Yours faithfully,

(S.Bhowmick)
Under Secretary & CPIO (CA Cell)
Tel.No.23095369

Copy for information to:-

- (i) Ms. Rakta, 181 A, Street No. 13, Near Green Valley Public School, Najafgarh, New Delhi 110043
- (ii) Smt. Shashi Arora, Section Officer, RTI Cell, Department of Revenue, Room no.- B-31, North Block, New Delhi

RTI REQUEST DETAILS

Registration No.: DODAT/R/2018/50743

Date of Receipt: 04/12/2018

Type of Receipt: Online Receipt

170000

Language of Request: English

Name: Rakta

Gender: Female

Address:

181 A, Street No 13, Near Green Valley Public School, Najafgarh,

Pin:110043

State: Delhi

Country: India

Phone No.: +91-9718722011

Mobile No.: +91-9718722011

Email: raktapapneja@gmail.com

Status(Rural/Urban): Urban

Education Status: Above Graduate

Is Requester Below No.

Poverty Line?:

Citizenship Status Indian

Amount Paid: 10)

Mode of Payment Payment Gateway

Request Pertains to:

How many Schools, Colleges, Monuments and Religious places are

Disabled - Friendly in India

Please give names and location of the places.

Information Sought: How many people with disability are currently working in government offices of Delhi. What is the percentage of their with respect to people with

no disability.

Which government offices of Delhi are not disable friendly.

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